

tentatively determined as Rs. 257716/ under Regulation 14(1) subject to revision under Regulation 14(2) on furnishing sufficient information by the Financial Creditor. As such claim amount of Rs.257716/ is admitted and the financial creditor Bajaj Finance Ltd is included in the Committee of creditors with effect from 13/02/2020. The Operational Creditor (Wittur Elevator Components India Pvt.Ltd) who was included in the CoC due to the absence of any Financial Creditor under Regulation 16 is removed from the CoC with effect from 13/02/2020 subject to right of audience in CoC meetings.

Proceedings of verification dated 13/02/2020 and re-constitution of CoC dated 13/02/2020 are marked as Annexure-

Place; Thiruvananthapuram

Date;- 15/02/2020

Sathiq Buhari

Resolution Professional

Reg No. IBBI/IPA-001/IP-P00758/2017-2018/11307

Annexure

List of Creditors as on 13/02/2020														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Bajaj Finance Ltd	12/2/2020	343569.1	257716	Term Loan	Nil	257716	NO	100	NIL	NIL	85853.1	NIL	Unsecured